

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2945/2010

STATE OF U.P.&amp; ORS.

Petitioner(s)

VERSUS

GRAND SLAM FITNESS(P) LTD.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned  
Judgment,exemption from filing O.T. and prayer for interim relief ))WITH SLP(C) NO. 12688 of 2010  
(With prayer for interim relief)

Date: 02/08/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr.Manoj Kr. Dwivedi,Adv.  
Mr. Gunnam Venkateswara Rao,Adv.For Respondent(s) Mr.Manu Berry,Adv.  
Mr. Prashant Kumar,Adv.  
Mr. P.V. Yogeswaran,Adv.UPON hearing counsel the Court made the following  
O R D E R

In SLP(C)No.2945/2010 the sole respondent submits that counter affidavit is ready and seeks a day's time for filing counter affidavit. File counter affidavit on or before 3.8.2010. In SLP(C)No.12688/2010 served respondents may file Vakalatnama and counter affidavit, if any, within four weeks.

List the matters on 13.9.2010.

(SUNIL THOMAS)  
Registrar